

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA
UNSTARRED QUESTION NO. 349
ANSWERED ON 22.07.2025

DIGITAL GOVERNANCE TOOLS AND AI/ML APPLICATIONS

349. SHRI DILESHWAR KAMAIT:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the details of specific digital governance tools and AI/ML applications introduced by the Government to the elected representatives;
- (b) the steps being taken by the Government to ensure their practical implementation at the panchayat level;
- (c) whether there is any proposal for expansion of similar capacity building initiatives in various States including Bihar particularly the areas with Panchayati Raj Institutions lagging in digital Governance; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) Under the Digital India Programme, the Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) across all States and Union Territories. This initiative aims to strengthen the Panchayati Raj Institutions (PRIs) by making them more transparent, accountable, and effective through digital governance tools. One of the flagship applications under this initiative is eGramSwaraj, an online platform for planning, budgeting, accounting, and monitoring of works by Gram Panchayats. Additionally, integration of eGramSwaraj with the Public Financial Management System (PFMS) has enabled real-time payments to vendors and service providers, thereby enhancing financial transparency and efficiency.

Further, the Ministry of Panchayati Raj (MoPR) has integrated Bhashini with the e-

GramSwaraj portal to enhance multilingual accessibility for Panchayati Raj Institutions (PRIs). This integration aims to provide seamless language translation for the portal, enabling Panchayat functionaries and citizens to access information in their preferred regional language. The initiative aligns with the Government's vision of leveraging AI-based language technology for inclusive governance. The Bhashini integration currently supports 22 scheduled languages.

(b) To ensure practical implementation of these tools at the Panchayat level, the Government has undertaken the following steps:

1. Continuous enhancement of the eGramSwaraj platform based on user feedback from States and UTs to ensure improved usability.
2. Implementation of capacity-building programmes to train elected representatives and Panchayat functionaries on digital tools and platforms.
3. Handholding support and regular workshops conducted in collaboration with State Governments to improve digital literacy and platform adoption at the ground level.

(c) & (d) Yes, the Government has undertaken focused initiatives to strengthen capacity building in various States, including Bihar. The Ministry is implementing Revamped Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23 in States/ UTs including Bihar with main objective of capacitating Panchayati Raj institutions (PRIs) through funding capacity building and training interventions for Panchayat elected representatives and Panchayat functionaries. The State-wise number of participants trained under the revamped RGSA Scheme during the financial year 2024–25 is provided at Annexure.

Annexure

Annexure referred to in reply to part (c) & (d) of the Lok Sabha Unstarred Question No. 349 answered on 22.07.2025 regarding ‘Digital Governance Tools and AI/ML Applications’.

Sl. No	States	No. of Participants trained during 2024-25
1	Andaman & Nicobar Islands	5221
2	Andhra Pradesh	325643
3	Arunachal Pradesh	12344
4	Assam	144936
5	Bihar	435896
6	Chhattisgarh	90559
7	Dadra and Nagar Haveli	1073
8	Daman and Diu	
9	Goa	4519
10	Gujarat	90368
11	Haryana	11909
12	Himachal Pradesh	120455
13	Jammu & Kashmir	82534
14	Jharkhand	135817
15	Karnataka	321380
16	Kerala	129632
17	Ladakh	26
18	Lakshadweep	0
19	Madhya Pradesh	242279
20	Maharashtra	363111
21	Manipur	195
22	Meghalaya	78537
23	Mizoram	9841
24	Nagaland	4725
25	Odisha	279505
26	Puducherry	0
27	Punjab	122848
28	Rajasthan	71795
29	Sikkim	6709
30	Tamil Nadu	78490
31	Telangana	1701
32	Tripura	54228
33	Uttarakhand	22342
34	Uttar Pradesh	76302
35	West Bengal	228081
Total		35,53,001

